The second and subsequent installments of Additional Central Assistance (ACA) for projects are released only upon receipt of proper utilization certificate from State Governments. The Central Sanctioning and Monitoring Committee (CSMC) before releasing the second and subsequent installments of ACA satisfies itself as regards the physical and financial progress of the projects under implementation and achievement of milestones as agreed upon by the States and Urban Local Bodies (ULBs) for implementation of reforms.

Complaints to CPWD

3622. SHRI KANJIBHAI PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that CPWD takes several days to attend to complaints of families residing in Government quarters in Delhi;
- (b) the main reason for not attending to repeated complaints of families residing in various blocks of Sector II, DIZ Area, Gole Market, New Delhi to replace the broken sewer pipeline; and
 - (c) the details of the action taken to rectify the problem?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): (a) No, Sir. However, some major complaints are attended to through contractors the process of which takes time due to contractual formalities and some times, due to budgetary constraints.

- (b) In Diz Area including Sector-II, sewer lines after 1st manhole have been transferred to NDMC. No complaints for blockage/broken sewer line is pending with CPWD for Sector-II, DIZ Area, New Delhi.
 - (c) Does not arise.

Metro Mishap

3623. SHRIMATI KUSUM RAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of reasons identified for Zamrudpur Metro Mishap;
- (b) the number and the details of persons dead and injured in the said mishap;
- (c) whether Zamrudpur Metro Mishap was a result of irregularities mentioned in the report of CAG; and
 - (d) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): (a) Delhi Metro Rail Corporation (DMRC) Ltd. has reported that the High Powered Committee set up by it to investigate the Zamrudpur Metro Mishap has identified the reasons for the ancient as follows:

(i) Serious deficiency in design of the cantilever arm; and

- (ii) The concrete not having adequate strength probably due to lack of adequate curing of the concrete.
- (b) The number and details of persons dead and injured in the said mishap on 12.7.2009 and 13.7.2009 are given in the enclosed Statements-I and II respectively. (See below).
 - (c) No, Sir. The CAG report was with reference to performance audit of Delhi Metro Phase-I.
 - (d) Does not arise.

Statement-I

Details of the Accident victims in DMRC's site at Zamrudpur on 12.07.2009 (status as on 30/07/2009)

SI. No	Name •	Age (Years)	Father's Name	Address
1	2	3	4	5
1.	Anshuman Pratihar (Died at Accident Site)	28	Shankar Prasad Pratihar	Vill-Sukgora, P.O. Galia, P.S. Jajpur, Distt. Bankura, W.B.
2.	Niranjan Yadav (Died at Accident Site)	18	Avadhi Prasad Yadav	Vill-Lattipur P.O. Bihpur Dist, Bhagalpur, State-Bihar
3.	Badan Singh (Died at Accident Site)	35	Hari Bilas	Vill/P.OBudhara, P.S. Porsa, Distt- Morraina, MP
4.	Amit Kumar (Died at	22	Laddu Yadav	Vill-Lattipur, P.O.
	accident site)			Bihpur Distt. Bhagalpur, State-Bihar
5.	Pappu Yadav	23	Devnandan Yadav	Vill-Lattipur, P.O.
	(Died at Accident Site)			Bihpur Distt, Bhagalpur, State-Bihar
6.	Bhan Singh (Died at Accident Site)	30	Chitra Singh	Rajasthan
7.	Aman Singh (Died on 24.07.09 at AllMS' Trauma Centre)	30	Bhawan Singh	Vill/P.OBudhara, P.S. Porsa, Distt. Morraina, MP
Ма	jor Injuries			
1.	Prakash	35	Sukhdev Yadav	Vill-Lattipur, P.O. Bihpur Disti., Bhagalpur, State-Bihar
2.	Chabi Raj		Munna Lal	Vill/PO Budhara P.S. Porsa, Distt- Morraina, M.P.

1 2		3	4	5
3. Mustaq Ahr	ned	30	Md Hasan	Vill-Bairam Pachpadwa, Puran Bazar, Distt. Balrampur, State-U.P.
4. Mahadev				Vill-Budhara, The- Porsa, Distt Morraina, MP
5. Anil Yadav		28	Rajdev Yadav	Vill-Kuchmuchpahi, P.ONainsand, Distt- Jaunpur,U.P.
6. Amarnath C	houdhary	32	Ramchander Choudhary	Vill-Bhandiwar, Distt. Begusarai, Bihar
Minor Injuries				
1. Gopal Sen		24	Rabinder Sen	Nachini, VIII-Babapadar, DisttKhurda, State-Orissa
2. Ravinder Ku	ımar	20	Subhas Singh	Vill-Gauripur, P.O Laxmipur, Distt-Jamui, Bihar
3. Hari Pad Sa	hu	25	Surender Nath Sahu	Ghatapurshottampur, Vill-Patasur, Distt- Purba Medinipur, W.B.
4. Papu		26	Harvilas	Vill/PO-Budhara, P.S. Porsa, Distt- Morraina, MP
5. Dhananjay F	Pandey	23	Parsuram Pandey	Vill-Nafanitpir, P.O Hamar, Rosara, Distt-Balia, UP
6. Birju Yadav		20	Bhola Yadav	Vill-Jagat,P.O Kapilaeshwarsthan Distt-Madhubani, State-Bihar
7. Dalip Kumal	,	20	Abhayas Yadav	Vill-Lattipur, P.O. Bihpur Distt, Bhagalpur, State-Bihar
8. Manoj Singh	ı	28	Ramiqbal Singh	Malli, P.OGarkha, Distt Chapra, Bihar

Statement-II

Details of the victims in the Grane Toppling Incident on 13.07.2009

SI.No.	SI.No. Name & Hospitals Admitted	Age	Father's Name	Address	Amt. of ex-gratia disbursed (Rs.)
-	Sh. Tarvinder Singh	23 Years	Sh. Nanak Singh	P.OBB/36A	Case has been approved for
	(Crane-Driver-IJM)			Shalimar Bagh,	consideration under Major
	(AIIMS Trauma Centre)			Delhi	injury by M.D.
2.	Kedar Singh (Electrician-	45 Yrs.	Ram Chander Singh	Vill-Jenerawa,	10,000/- ex-gratia is already
	IJM), Admitted in AIIMS			P.OAreraj, Distt-	paid further the case has been
	Trauma Centre initially			East Champaran	approved for consideration
	but was subsequently			(Bihar)	under Major injury by M.D.
	admitted and operated			Cartill Prints	
	in Mool Chand Hospital				
<u>.</u>	Sh. Satnam Singh	27 Yrs	G.S., Flora	X/999, Chand Mohalla	Case has been approved
	(Mechanical Engineer/			Gandhi Nagar,	for consideration under
	Launching-IJM), Admitted in			Delhi-110031	Major injury by M.D.
	Mool Chand Hospital and				
	has been advised Bed Rest				
Minor Injuries	njuries				
	Atteque-Ur-Rahman,	24 Yrs.	Wahid-ur-Rahman	Moh-Mastan, P.O	10,000/-
	JE/Civil/DMRC (AIIMS			Richha, Distt., Bareilly	
	Trauma Center)			U.P.	
2.	Manish Datta	35 Yrs.	Not Available	Not Available	Has been contacted many times
	(Project Manager-Gammon)				but he has not turned up for
	AIIMS Trauma Centre				receiving his ex-gratia.
<u>د</u> .	Satnam Singh	30 Yrs.	Prithvi Pal Singh	P.OManik Ketan,	10,000/-
	(Crane Driver-IJM),			Distt-Hosiyarpur,	
	(AIIMS Trauma Centre)			State-Punjab	